GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3456 ANSWERED ON:04.08.2014 TRAINING PROGRAMME FOR LAWYERS Singh Shri Ravneet

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of steps being taken by the Government for enhancing the professional skills of lawyers of District and subordinate courts;
- (b) whether the Government proposes to organise regular training programme for them in coordination with the Bar Council of India; and
- (c) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a): No such proposal is under the consideration of the Government.
- (b)& (c): Such programmes, if any, are organized by the Bar Council of India.

No such proposal is under consideration of the Government.